

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5788-JK (LD) of 2022

DATED:- 08 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition ,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

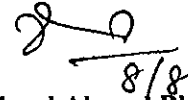
Secretary to Government

No:-LAW-OIC/153/2022

Dated:- 08 - 08 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.-5788-JK(LD) of 2022 dated 08.08.2022

S No.	Title of Case	OWP/SWP	OIC
1.	Villagers of Larnoo Awnatipora Chursoo vs State & Ors	2337/2015	Mr. Rafi Ahmad Bhat (SFS) Regional Director Pollution Control Committee Kashmir
2.	Inhabitants of Village Kulangam vs State & Ors	OWP No.136/2016	Do
3.	Asrar Stone Crusher Ganderbal vs state & Ors	OWP 92/2016	Do
4.	Nazir Ahmad Wani vs state & Ors.	OWP No. 1941/2020	Do
5.	Nazir Ahmad Zulla vs State of J&K & Ors.	OWP No. 1563/2016	Do
6.	Welfare Committee Nursing Gharg Balgarden Srinagar vs State & Ors.	OWP No. 1777/2015	Do
7.	Chinar Packaging vs State & Ors.	OWP Nq. 1570/2016	Do
8.	Kashmir Traders vs State & Ors.	OWP No. 679/2017	Do
9.	Villagers of Nowgund Panzath Qazigund Vs State & Ors.	OWP No.1608/2017	Do
10.	Mushtaq Ahmad Sheikh vs State & Ors.	OWP No.1378/2017	Do
11.	N.S. Industries vs State & Ors.	OWP No.1199/2017	Do
12.	Mehraj-Ud-Din Bhat vs State & Ors.	OWP No.1817/2017	Do
13.	Gh Ahmad Parra & Ors vs State & Ors.	OWP No.721/2018	Do
14.	Mushtaq Ahmad Bhat vs State & Ors.	OWP No.1528/2018	Do
15.	Mohd Shafi Sheetgiri Vs State & Ors.	OWP No.1637/2018	Do
16.	Dr. Iftikhar Sadiq vs State & Ors.	OWP No.607/2018	Do
17.	Mohd Musa Bhat vs State & Ors	1807/2018	Do
18.	Zarrullah Khan vs State & Ors.	OWP No.1806/2018	Do
19.	Jalal-Ud-Din Bhat vs State & Ors.	OWP No.1889/2018	Do
20.	Bhartz Cement Products vs State & Ors.	OWP No.1913/2018	Do
21.	Gulshan Stone Crusher vs State & Ors.	OWP No.248/2018	Do
22.	Gh. Mohi-Ud-Din Ganai vs Union	OWP No.2041/2018	Do

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	of India.		
23.	Baba Chemicals vs State & Ors.	OWP No.1878/2018	Do
24.	Gh. Mohi-Ud-Din Wani vs State & Ors.	-----/2019	Do
25.	Abdul Rashid Shah & Ors vs State & Ors.	OWP No.595/2019	Do
26.	Inhabitants of Village Vijpora vs State of J&K & Ors.	CM No.3539/2019 in OWP No.1860/2019	Do
27.	Ashiq Hussain Padder & Ors vs State of J&K & Ors.	OWP No.363/2019	Do
28.	Javeed Ahmad Rather vs State & Ors.	OWP No.3665/2019	Do
29.	Sheraz Stone Crusher vs State & Ors/2020	Do
30.	Mohammad Yousf Bhat Vs UT of J&K & Ors.	OWP No.2407/2021	Do
31.	Mushtaq Ahmad Parray vs UT of J&K & Ors.	WP (C) No. 2803/2021	Do
32.	Rafiq Ahmad Bhat vs UT of J&K & ors	OWP No.556/2022	Do
33.	Aijaz Ahmad Bhat vs UT of J&K & ors	SWP 1162/2022	Do
34.	Mushtaq Ahmad Mir & Anr vs UT of J&K & ors	SWP 1161/2022	Do
35.	Roshan Din vs state & Ors.	OWP NO. No.54/2016	Mr Satpaul (IFS) Regional Director Pollution Control Committee Jammu
36.	Green Land Palace & Ors vs State & Ors.	OWP No.744/2016	Do
37.	Harnaam Poultry vs State & Ors.	OWP No.996/2016	Do
38.	Narinder Nagpal & Ors vs State & Ors.	OWP No. 669/2017	Do
39.	Man Mohan Munshi & Anr. Vs Sate & Ors	OWP No. 787/2017	Do
40.	Pritam Singh vs State & Ors.	LPA No.54/2017 MP No.01/2017	Do

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41.	Lakhdatta Stone Crusher vs State & Ors.	OWP No. 161/2018	Do
42.	Ashiq Hussan Bhat vs State & Ors.	OWP No. 498/2018	Do
43.	Rajput Stone Crusher vs State & Ors.	OWP No. 398/2018	Do
44.	Hans Raj vs State & Ors	OWP No. 896/2018	Do
45.	Surinder Singh vs State & Ors.	OWP No. 884/2018	Do
46.	M.B.R. Associates vs Chairman JK SPCB.	OWP No. 1056/2018	Do
47.	Renu Devi & Anr. vs State of J&K	OWP No. 1199/2018	Do
48.	Subash Chander vs State & Ors.	OWP No. 2529/2018	Do
49.	Pawan Kumar vs State & Ors.	OWP No. 184/2019	Do
50.	Jammu Paper Mills vs Union of India & Ors.	OWP No. 218/2019	Do
51.	New Bhagwati Brick Kiln vs State & Ors.	OWP No. 422/2019	Do
52.	Rajan Vikrant vs State & Ors	OWP No. 240/2019	Do
53.	R.K. Grinding Pvt.Ltd. vs State & Ors.	OWP No. 652/2019	Do
54.	Ex. Col. J.S. Kanwali vs State & Ors.	OWP No. 1705/2019	Do
55.	JK Techniques Pvt.Ltd vs State & Ors.	OWP No. 6002/2019	Do
56.	Amit Jandyal & Anr vs State & Ors.	OWP No. 3926/2019	Do
57.	Members of Sant Girdharamand Permashansa vs State & Ors	OWP No. 2140/2018	Do
58.	Mandeep Singh Bijral vs State of J&K	OWP No. 480/2019	Do
59.	KCC Build Com (P) Ltd. BU-7-5 SFS Flats, Outer Ring Road Pritampur Delhi Through Authority vs Sanjeev Kumar & Ors.	LPA No.238/2019	Do
60.	SRM Engineers & Developers Chachave Gool Ramban vs State of J&K.	SWP No. 2724/2018	Do
61.	Inhabitants of Village Chak Partap & Chak Hari Singh vs	OWP No. 2219/2019	Do

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	State & Ors.		
62.	R.S. Polythene Industries vs UT of J&K	OWP No. 157/2020	Do
63.	R.K. Grinding Pvt. Ltd. vs State & Ors.	OWP No. 333/2020	Do
64.	Rakesh Kunar Choudhary vs UT of J&K & Ors/2020	Do
65.	Aar Kay Enterprises vs UT of J&K & Ors.	OWP No. 1016/2020	Do
66.	Subash Chander vs Vikas Sharma & Ors.	WP (C) 4514/2019	Do
67.	Inhabitants of Panchayat Changa B vs UT of J&K & Ors.	OWP No. 1609/2020	Do
68.	Manzoor Ahmad vs UT Of J&K & Ors.	OWP No. 1823/2020	Do
69.	Hotel Tangri palace vs State	OWP No. 611/2013	Do
70.	Nagarujune Agrichem Ltd. Battal Ballion Udhampur vs UT of J&K & ors	OWP No. 2745/2019	Do
71.	Ravi Kumar Vs UT of J&K & ors	OWP No. 13/2020	Do
72.	Inhabitants of Village Changa B Chuchatter Ramban vs UT of J&K & ors	OWP No. 646/2021	Do
73.	Sona Brick Industries vs UT of J&K & ors/2021	Do
74.	CRB Enterprises & Anr. Vs UT of J&K & ors	1203/2021	Do
75.	Sparrow Security (P) Ltd. Through Managing Partner tazim Dar vs UT of J&K & ors	OWP No. 2118/2021	Do
76.	Life Style Washing Station & Ors vs UT of J&K & ors	2177/2021	Do
77.	Bharat Stone crusher Kalu Chak-Jammu vs UT of J&K & ors	1187/2021	Do
78.	Inhabitants of Village Kahi Trinkal through Gh. Nabi Wani vs UT of J&K & ors/2021	Do
79.	Inhabitants of Village Hanjana Khan Tehsil Hanjana Rajouri through Rajinder Singh	OWP No. 2225/2021	Do

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	vs UT of J&K & ors		
80.	Atul Sapplia S/O Sh. C.R. Sapolia R/O Village Phinter (Dhar) Tehsil Billawar, Kathua vs UT of J&K & ors	OWP No. 2472/2021	Do
81.	Adhitya Motorcades Poonch House Talab Tillo Jammu vs UT of J&K & ors	OWP No. 2806/2021	Do
82.	Roshan Brick Kiln Chowki Hamdan Nowshera Rajouri vs UT of J&K & ors	OWP No. 60/2022	Do
83.	Inhabitants of Village Maroog & Ors. Ramban vs UT of J&K & ors	WP (C) No...../2022	Do
84.	Vijay Kumar Pandoh vs UT of J&K & ors	WP (C) No...../2022	Do
85.	Ramesh Kumar & Anr vs UT of J&K & ors	SWP 954/2022	Do
86.	Vijay Kumar & Ors vs UT of J&K & ors	CAT / ___ 2022	Do

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